Declaration of Assets and Liabilities

ALOK KUMAR JHA

Year 2023-2024

Year 2023-2024 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(1)	Cash			HRIDAY NARAYAN	7.507.0	- Low Hallow
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3.81 34 3.64195534	_			
(iii)	Bonds, Debentures and Shares in companies		_			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_				
(v)	Motor Vehicles (details of make, etc.)	_			1	
(vi)	Jewellery (give details of weight and value)					
(vii)	Other assets, such as values of claims / interests		ja ja			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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October 223

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			-		
(il)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-		_	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			•	-	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Rame & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBIBVMI	
	(ii) Loans from financial institutions	RS-4,00000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		1 25 25 35
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	Account Number (PAN)	BMJPJ7723F	
	indicate the assessment year upto which Wealth Tax return filed.		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	The state of the s	

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GPF/CPF/PRAN No.	:-	110145365427
Gender	:-	M (M/F)
Date of Birth	:-	050119977 (DD/MM/YYY)
Class/Group	:-	
Cadre	:-	B.S.S.BIHARSECRETARIATSERVIC
		(Full Name e.g. B.A.SBihar Administrative Service, 5.S.S Bihar Secretariat Service etc.)
Home District	;-	MADHUBANI
I hereby di	eclare	that the above details are true

knowledge and belief.

Place: PATNA Date: 06/02/2023

Signature Alok K. T. J.

Name of Employee: ALOK KUMAR JHA

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHANSABHA PANA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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